

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 5918/2024

DR. VIBHAKUMARI (LECTURER HINDI)

Appellant(s)

VERSUS

STATE OF UP AND ORS.

Respondent(s)

Date : 25-09-2024 This appeal, though listed, was mentioned today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE RAJESH BINDAL

For Appellant(s)

Mr. Y K Singh, Adv.
Dr. Vinod Kumar Tewari, AOR

For Respondent(s)

Mr. Sunil Kumar Tomar, Adv.
Mr. Sanjay Kumar Tyagi, AOR (Not present)

Ms. Bharti Tyagi, AOR (Not present)

UPON hearing the counsel the Court made the following
O R D E R

At the request of the learned counsel for the respondent,
the matter stands adjourned by two weeks.

(NIDHI AHUJA)
AR-cum-PS

(NAND KISHOR)
COURT MASTER (NSH)